

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **22.07.2024** THROUGH PHYSICAL HEARING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : L & T Finance Ltd
Vs
Meka Dredging Company India Ltd

MAIN PETITION NUMBER : CP/541/IB/2017

(IA/MA) APPLICATION NUMBERS

IA/1585(CHE)/2023

S.NO.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
-------	-------------------	---------------------------------------	-----------

Dharmendra S. Shal

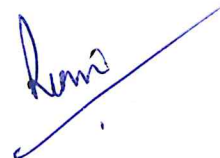
Observer



22/7/24

Ravi Rajyaraman

Adv for CD / Scheme
Representants



**311 CP/541/IB/2017
IA/1585(CHE)/2023**

ORDER

Present: Shri. Gunjan Kumar Chaubey, Applicant in person.

Ld. Counsel Shri. Ravi Rajagopalan for the Respondents No. 1
and 2.

Shri. Dhiren Shathilal Shah, Observer of Meka Dredging.

The Applicant in person submits that the proposal as to the payment to Operational Creditor is acceptable to the Applicant provided the Scheme Proponent adheres to the schedule given with no further extension.

At his request, list the application for hearing on **02.08.2024. (physical hearing at 2.30 pm)**

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)